

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 11 of 2018**

**IN THE MATTER OF:**

**ITC Ltd.**

**....Appellant**

**Vs.**

**CCI**

**....Respondent**

**Present:**

**For Appellant: Mr. Amit Sibal, Sr. Advocate with Ms. Prerna Parashar,  
Mr. Soham Kumar and Mr. Saksham Dhingra,  
Advocates.**

**For Respondent:**

**O R D E R**

**05.07.2019:** Heard further. Parties are allowed to file short written submissions by 10<sup>th</sup> July, 2019 on the question of law and facts.

Place the case for further 'hearing' on **22<sup>nd</sup> July, 2019** at **2.00 P.M.** on the top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

*sa/sk*